

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO.992 OF 2019 & IA NO. 990 OF 2019 IN  
DFR NO. 2112 OF 2019**

**Dated: 15<sup>th</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Captive Power Producers Association**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission  
&Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. R. Chandrachud  
Mr. Nitin Thukral  
Mr. Karan Sharma

Counsel for the Respondent(s) :

**ORDER**

Finally, two weeks time is granted to file objections/appearance, if any.

List the matter on **07.11.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*mk/pk*